

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2202
ANSWERED ON:18.12.2013
FAKE DEGREES MARKSHEETS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the instances/cases of sale of fake degrees/ marksheets including the fake marksheets of open schools in the country have come to the notice of the Government;
- (b) if so, the details thereof, State-wise;
- (c) the action taken/proposed to be taken against the erring persons in the matter;
- (d) whether the Government proposes to take any concrete steps to counter the problem throughout the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): Yes, Madam. The National Institute of Open Schooling (NIOS) has reported that it has come across 23 cases of fake certificates/mark statements of which 11 cases were from Jammu & Kashmir, 02 from Manipur and 10 from Uttar Pradesh during the current year.

As per information provided by the Central Board of Secondary Education (CBSE), the organisations seeking verification send their request with the copies of the documents to be verified and in case it is observed that the mark sheet/certificate is fake, a negative report invariably is sent to the organisation which has applied for the same, and a complaint is filed in the police station. The University Grants Commission (UGC) has reported that it has published a list of 21 fake universities on its website <http://www.ugc.ac.in/page/fake-universities.aspx>, which do not have the right to confer degrees. State-wise details are available on the UGC website.

(c): The NIOS has taken measures such as use of watermark paper for printing of certificates, use of hologram, bar coding of the certificates and placing the scanned images of original certificates on the NIOS website for verification by all stakeholders. The CBSE has finalised the process of developing a Centralised National Academic Depository (NAD) to curb the menace of the forged / fake documents to a great extent.

(d) & (e): The Ministry of Human Resource Development has introduced the National Academic Depository Bill, 2011. The Bill provides for the creation of a depository called the National Academic Depository (NAD) to establish and maintain a national database of academic awards in an electronic format.